GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. *33

TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/ MAGHA 16, 1940 (SAKA)

CRIMES AGAINST SENIOR CITIZENS

*33. SHRI DUSHYANT CHAUTALA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is concerned that crimes against senior citizens who are living alone have increased in recent years;
- (b) if so, whether the Government has collected any data regarding the number of crimes against senior citizens across the country;
- (c) if so, the details thereof; and
- (d) the corrective action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO.*33 FOR 05.02.2019 REGARDING "CRIMES AGAINST SENIOR CITIZENS"

(a) to (c): The specific data regarding crimes against Senior Citizens living alone is not maintained by National Crime Records Bureau (NCRB). However, as per the latest information published by NCRB, number of total Indian Penal Code (IPC) crimes against Senior Citizens in 2016 is 21410.

(d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

The Maintenance and Welfare of Parents and Senior Citizens (MWPSC) Act, 2007 contains provisions for protection of life and property of senior citizens, and provides for training of Police Officers and members of the Judicial service, effective coordination between the services provided by the Ministries or Departments dealing with law, home affairs, health and welfare, a comprehensive action plan for providing protection of life and property of senior citizens, and punishment for intentional abandoning of senior citizens.

The Ministry of Home Affairs has also issued advisories on 'Implementation of National Policy on Older Persons' and also on 'Protection of Life and Property of Senior Citizens'.
